

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

1. C.P. 998/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.08.2019**

NAME OF THE PARTIES: Devendra Sharma

v/s.

Piramal Glass Ltd

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

There is no representation on the side of the Petitioner. Counsel for the respondent seeks time. Time granted. List this matter on 16.08.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)